

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.609/2013

Tuesday, this the 21st day of October, 2014

C O R A M :

HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER

M.Karunakaran
S/o.Madhavan Pillai
T.C.50/1020(2), Thaliyil
Kalady, Karamana P.O – 695 002
Thiruvananthapuram
Formerly employed as
Operator at the Central Public
Works Department Office of the
Accountant General, Kerala

- Applicant

(By Advocate Mrs.R.S.Kalkura)

Versus

1. Union of India, represented by
The Secretary, Public Works Department
Government of India
Central Secretariat
New Delhi
2. The Central Pension Accounts Officer
PAQ (South Zone), CPWD, Chennai
3rd Avenue, Rajaji Bhavan
Basant Nagar, Chennai – 600 008
3. The Executive Engineer (E)
TCED CPWD CGO Complex
Trivandrum – 695 001

- Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This Original Application having been heard on 21st October, 2014
this Tribunal on the same day delivered the following :-



ORDER

BY HON'BLE MR.U SARATHCHANDRAN, JUDICIAL MEMBER

Ms.Prabha representing Mr.R.S.Kalkura, learned counsel for applicant submitted that Original Application is not pressed. Accordingly, the Original Application is dismissed. No order as to costs.



**U.SARATHCHANDRAN
JUDICIAL MEMBER**

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